

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No222
CP(CAA)/33(AHM)2022
in
CA(CAA)/62(AHM)2021

Proceedings under Section 230-232
Co.Act,2013

IN THE MATTER OF:

Gujarat Wood-Tech Pvt Ltd
Gujarat Mica-Products Pvt Ltd
Gujarat Plylam Sales Agencies Pvt Ltd
Gujarat Woodlam Products Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 01/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.
For the Income Tax : Ms. Kinjal Trivedi, Adv. for Ms. Maithili Mehta, Adv.
For the RD :

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 28.11.2022

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)